

inter-city train between Indore and Bhopal. Further it had advanced towards Indore but in between it was diverted towards South from Bhopal. A higher official of Railway has given me this information that the train meant for Indore has been diverted towards South. Now the proposed inter-city train will start from the 1st of July but I am not sure about it. It will be really a great injustice to Indore if the trains continue to be diverted to other parts of the country in this way.

Mr. Speaker, Sir, through you I would like to say that the Government should restore Inter city DMU train to its original route.

[English]

MR. SPEAKER : Now Papers to be laid on the Table.

13.10 hrs.

#### PAPERS LAID ON THE TABLE

##### **Annual Report and Review on the Working of Bureau of Indian Standard, New Delhi for 1993-94 etc.**

[English]

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : Sir, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Indian Standards, New Delhi, for the year 1993-94, alongwith Audited Accounts, under section 23 of the Bureau of Indian Standards Act, 1986.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Indian Standards, New Delhi, for the year 1993-94.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, see No. LT 7575/95]

##### **Report of Comptroller and Auditor General of India for the year ended March, 1993 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Sir, I beg to lay on the Table :

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India (Government of Jammu and Kashmir) for the year ended the 31st March, 1993, under article 151 (2) of the Constitution read with clause (c) (iv) of the Proclamation dated the 18th July, 1990 issued

by the President in relation to the State of Jammu and Kashmir.

[Placed in Library See. No. LT 7576/95]

- (2) A copy each of the following papers (Hindi and English versions) under clause (c) (iv) of the Proclamation dated the 18th July, 1990 issued by the President in relation to the State of Jammu and Kashmir :

- (i) Finance Accounts of the Government of Jammu and Kashmir for the year 1992-93.

[Placed in Library See. No. LT 7577/95]

- (ii) Appropriation Accounts of the Government of Jammu and Kashmir for the year 1992-93.

[Placed in Library See. No. LT 7578/95]

##### **Annual Report, Annual Accounts and Review on the working of Coconut Development Board, Kochi, for 1993-94 and Statement for delay in laying these Papers.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) : Sir, I beg to lay on the Table :

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1993-94, under sub-section (4) of section 15 of the Coconut Development Board, Act, 1979.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Coconut Development Board, Kochi, for the year 1993-94, together with Audit Report thereon, under sub-section (4) of section 17 of the Coconut Development Board, Act, 1979.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coconut Development Board, Kochi, for the year 1993-94.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT 7579/95]

##### **Notification under University Grants Commission Act, 1956 etc.**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : Sir, I beg to lay on the Table :

- (1) A copy each of the following Notifications (Hindi and English versions) under section 28 of the University Grants Commission Act, 1956 :
  - (i) The University Grants Commission (Qualifications required of a person to be

appointed to the teaching staff of a university and institutions affiliated to it) Regulations, 1991 published in Notification No. 1-11/87 (CPP) in Gazette of India dated the 19th September, 1991.

- (ii) The University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Rules, 1992 published in Notification No. GSR 75 in Gazette of India dated the 22nd February, 1992.

[Placed in Library See No. LT 7580/95]

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Tibetan Schools Administration, New Delhi for the year 1993-94, alongwith Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Tibetan Schools Administration New Delhi for the year 1993-94.

[Placed in Library. See No. LT. 7581/95]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Advanced Study, Shimla for the year 1993-94, alongwith Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Advanced Study, Shimla, for the year 1993-94

[Placed in Library See No. LT. 7582/95]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1992-93.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1992-93, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum Board, Hyderabad, for the year 1992-93.

- (6) Statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 7583/95]

13.11 hrs.

### COMMITTEE ON AGRICULTURE

#### Twenty-fourth, Twenty-fifth, Twenty-sixth, Twenty-seventh and Twenty-eighth Reports

[English]

SHRI NITISH KUMAR (Barh) : Sir, I beg to present the following Reports (Hindi and English versions) of the Committee on Agriculture :

- (1) Twenty-fourth Report on Action Taken by the Government on Seventh Report — Demands for Grants (1994-95) of the Ministry of Agriculture (Department of Agriculture and Cooperation).
- (2) Twenty-fifth Report on Action Taken by the Government on Eighth Report — Demands for Grants (1994-95) of the Ministry of Agriculture (Department of Agricultural Research and Education).
- (3) Twenty-sixth Report on Action Taken by the Government on Ninth Report — Demands for Grants (1994-95) of the Ministry of Agriculture (Department of Animal Husbandry and Dairying).
- (4) Twenty-seventh Report on Action Taken by the Government on Tenth Report — Demands for Grants (1994-95) of the Ministry of Water Resources.
- (5) Twenty-eighth Report on Action Taken by the Government on Eleventh Report — Demands for Grants (1994-95) of the Ministry of Food Processing Industries.

13.11½ hrs.

#### STATEMENT CORRECTING REPLY TO STARRED QUESTION NO. 397 DATED 2.5.95 RE : ISSUE PRICE OF FOODGRAINS

[English]

THE MINISTER OF FOOD (SHRI AJIT SINGH) : Sir, I beg to lay a Statement (i) correcting the reply given on May 2, 1995, to Starred Question No. 397 by Prof. Ram Kapse regarding Issue Price of foodgrains; and (ii) giving reasons for delay in correcting the reply.

#### STATEMENT

(i) I invite attention to the English and Hindi versions of the reply given to Starred Question No. 397 answered on 2.5.1995 regarding issue price of foodgrains. Reply to part (a) and (b) of the question was as under :

"Issue Price of wheat, rice and sugar sold through Public Distribution System are fixed